

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 49

CP(IB) No. 226/Chd/Pb/2022

Under Section 94, IBC 2016

In the matter of:-

Suman Nanda, PG,
S. Nanda Industries Pvt. Ltd.

.....Petitioner

As both the Hon'ble Members are holding NCLT Benches of Allahabad and Guwahati, after lunch, therefore, the matter could not be taken up and adjourned to 08.06.2023.

Sd/-
Court Officer

April 24, 2023
VN